

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 23/02/2018

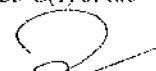
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70367/2018-SM[BR] dated 07/02/2018

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
E/MISC/596/2011	E/1539/2011	AUTOMETERS ALLIANCE LTD C-63, Sector-57, Noida(UP).

Name and Address of
Respondent
-C.C.E. NOIDA
C-56/42, Sector-62, Noida-
201307

Copy To

3 Advocates / Consultant(s):

PDS LEGAL
OFFICE NO. 7, FIRST
FLOOR, ATMA RAM
MANSION, SCINDIA HOUSE, K.G.
MARG, CANNAUGHT
PLACE, NEW DELHI-110001

4 Bar Association, CESTAT, Allahabad

5 Director Publications, Customs, Excise, I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp ICICI Bank of Defence Colony New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaidhyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032

14 C.D.R. 15 Office Copy 16 Second Folder Copy 17 Guard File


Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I

APPEAL No. E/1539/2011-EX[SM]

(Arising out of Order-in-Appeal No. 67/CE/APPL/NOIDA/11 dated 25/03/2011 passed by Commissioner of Customs & Central Excise (Appeals), Noida)

M/s Autometers Alliance Ltd.

Appellant

Vs.

Commissioner of Customs & Central Excise,
Noida

Respondent

Appearance:

Absent On Call,

Shri Sandeep Kumar Singh, Deputy Commissioner (AR),

for Appellant
for Respondent

CORAM:

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing & Date of Decision : 07/02/2018

FINAL ORDER NO. 70367/2018

Per: Anil G. Shakkarwar

On matter being called, neither anybody appeared nor is there any adjournment request in spite of notice of hearing having been sent to them well in advance.

2. I also find that the matter has been repeatedly coming up on Board and the appellant was unrepresented on all the dates. It seems that the appellant is not interested in pursuing the appeal. Accordingly, the same is dismissed on

default with liberty to the appellant to apply for restoration on sufficient cause being shown for non-appearance.

(Dictated in Court)

Sd/-

ANIL G. SHAKKARWAR

(MEMBER TECHNICAL)

प्रमाणित प्रति/Confirmed True Copy
20/03/18

सहायक पंजीकार/Aasth. Registrar
रीतिरक्षक, उल्लेखसूचक एवं सेवा कर
अधी. नॉटरीयल (C.E.S.T.A.T.)
38, एन.जी.मार्ग, इलाहाबाद-211001
38, N. G. MARG, ALLAHABAD-211001

Ansari

